

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

357/441(ND)/2018

IN THE MATTER OF:

M/s Seagas India Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 441 (96)

Order delivered on 14.09.2018

Coram:

Dr. Deepti Mukesh,
Hon'ble Member (Judicial)
Dr. V.K.Subburaj,
Hon'ble Member (Technical)

For the Petitioner/Applicant :
For the Respondent :
For the Operational Creditor :

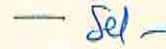
ORDER

Heard orders reserved.



(DR. V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)